

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.80/TT/2020

Dated: 3.3.2020

To,

Shri S. S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Truing up of tariff of 2014-19 tariff block and determination of tariff of 2019-24 period of combined Asset-A comprising of combined element-1 and combined element-2 under "Transmission System associated with RAPP 5 & 6 in Northern Region".

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 12.3.2020:-

2. With regard to the additional capitalization in FY 2014-19, submit the following information:-
 - a. Clarify whether the additional capitalization claimed is within the original scope of work.
 - b. With regard to additional capitalization claimed during 2014-15 to 2018-19, submit details in the following format:-

Party	Asset/Work	Year Wise actual capitalization (2014-19)	Original Liability	Year Wise Addition in Liability	Un-discharged Liability as COD	Un-discharged Liability as on 31.03.2019

3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully

Sd/-

(Rajendra Kumar Tewari)
Bench Officer